

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70448 of 2021

(Arising out of Order-in-Appeal No. GZB-EXCUS-000-APPL-MRT-51-2021-22,
dated -19/07/2021 passed by Commissioner (Appeals) CGST, Meerut)

Commissioner, CGST, Ghaziabad
(Ghaziabad)

.....Appellant

VERSUS

Wave Infratech Pvt Ltd,
(Wave Mall Multiplex Plot, Near Telephone Exchange,
Kaushambi, Ghaziabad, Uttar Pradesh 201012)

....Respondent

APPEARANCE:

Shri Santosh Kumar, Authorized Representative for the Appellant
Absent on call for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

FINAL ORDER NO.-70538/2025

DATE OF HEARING/ DECISION : 04.08.2025

P. K. CHOUDHARY:

When the matter was called learned Departmental Representative for the Revenue submitted that they have received a letter dated 21.07.2025 from the jurisdictional Commissionerate requesting for withdrawing the appeal. Accordingly, the Appeal filed by the Department is dismissed as withdrawn.

(Dictated and pronounced in open court)

**Sd/-
(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**Sd/-
(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**